

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2032
ANSWERED ON -17/12/2025
ROADSIDE AMENITIES

2032 DR. ASHOK KUMAR MITTAL :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the current status of rest areas, service plazas and roadside amenities along newly built or upgraded national highways;
- (b) number and percentage of highway kilometres sanctioned under the Bharatmala Pariyojana that include mandatory amenity blocks, petrol/diesel stations, ambulances and clean toilets and details of those yet to be completed;
- (c) reasons for delays in the construction and commissioning of these amenities and steps the Ministry has taken to expedite them; and
- (d) the measures in place to monitor quality and accessibility of amenities in real-time and the timeline for full coverage of these amenities on all national highways?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) & (b) A total length of 26,425 km of greenfield National Highways/ Expressways has been sanctioned under the BharatMala Pariyojana with the provisions of Wayside Amenities. As on 30.11.2025, 513 Way Side Amenities (WSAs) on National Highways (including those constructed under Bharatmala Pariyojana) have been awarded, out of which 110 sites are already operational.
- (c) Litigation on land parcels, encroachment, encumbrances, local protests and demand of access by locals through the WSA land parcels are general reasons noted for delay in construction and commissioning of these amenities. These issues are resolved with the assistance of District administration / local bodies.
- (d) Apart from providing a mobile-based user feedback interface, a system of collecting on-site digital user feedback is being put in place for such WSAs.
